

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5844
ANSWERED ON:02.05.2013
INCIDENTS OF CRIME
Choudhary Shri Bhudeo;Devi Aswamedh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the attention of the Railways has been drawn about the rising incidents of bag lifting and pickpocketing of passengers in Gwalior-Agra railway section;
- (b) if so, the details of the measures taken to ensure the safety of the passengers in trains passing through this section; and
- (c) whether the Railways have identified any gang indulged in such incidents on this section and if so, the number of persons apprehended for such illegal activities during the last one year?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

- (a): Yes, Madam. The number of incidents of bag lifting and pickpocketing of passengers reported in Gwalior- Agra railway section have decreased during the year 2012 in comparison to year 2011.
- (b): Policing on Railways is a State Subject and prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. However, Railway Protection Force supplements the efforts of Government Railway Police by deploying its staff for escorting of important trains in affected areas and access control duties at important and sensitive stations. 112 trains are being escorted by Railway Protection Force and Government Railway Police to ensure the safety of passengers in trains in Gwalior- Agra section.
- (c): No specific gang has been found indulging in the incidents of pickpocketing and bag lifting in Gwalior- Agra section in the recent past. However, 74 miscreants involved in such crimes have been arrested during the year 2012.